- (a) Sixty-first Annual Report and Accounts of the National Projects Construction Corporation Limited (NPCC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T.10977/16/19]

Reports and Accounts (2017-18) of NJMC, Kolkata; BJEL, Kolkata; NTC, New Delhi and PDEXCIL, Mumbai and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टमटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- 1. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Thirty-eighth Annual Report and Accounts of the National Jute Manufactures Corporation Limited, (NJMC), Kolkata, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T.11062/16/19]
 - (ii) (a) Annual Report and Accounts of the Birds Jute and Exports Limited
 (BJEL), Kolkata, for the year 2017-18, together with the Auditor's
 Report on the Accounts and the comments of the Comptroller and
 Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. *See* No. L.T.10979/16/19]
 - (iii) (a) Fiftieth Annual Report and Accounts of the National Textile Corporation Limited (NTC), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) and (ii) above.

[Placed in Library. See No. L.T.10978/16/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Twenty-third Annual Report and Accounts of the Powerloom Development and Export Promotion Council (PDEXCIL), Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at
 (a) above. [Placed in Library. *See* No. L.T.10807/16/19]

Report and Accounts (2016-17) of LDCL, Kavaratti, Lakshadweep and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं:-

- (a) Annual Report and Accounts of the Lakshadweep Development Corporation Limited (LDCL), Kavaratti, Lakshadweep, for the year 2016-17, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) (b) of Section 394 of the Companies Act, 2013.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.11063/16/19]
- I. Notifications of the Ministry of Commerce and Industry.
- II. Reports and Accounts (2017-18) of India International Convention and Exhibition Centre Limited, New Delhi and SICLDR, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE